

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 275 of 2015 in  
DFR No. 1369 of 2015**

**Dated: 4<sup>th</sup> January, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Jaiprakash Power Ventures Ltd. .... Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Ors.  
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Mr. Anuj P. Agarwala

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh  
Mr. G. Umamathy &  
Ms. R. Mekhala for R-2  
Mr. C.K. Rai &  
Mr. Paramhans for R-1

**ORDER**

I.A. No. 275 of 2015 has been moved on behalf of the applicant/appellant for condonation of delay of 173 days in filing the Appeal.

Respondents have filed their reply and appellant has filed rejoinder.

Fix this I.A. for hearing on **2<sup>nd</sup> February, 2016.**

**(I.J. Kapoor)  
Technical Member  
rkt/vg**

**(Justice Surendra Kumar)  
Judicial Member**